

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-102**  
IB-428/ND/2021

**IN THE MATTER OF:**

IFCI Ltd  
V/s.  
Mohit Arora

....Applicant

....Respondent

**SECTION**

U/s 95 IBC

**Order delivered on 12.08.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

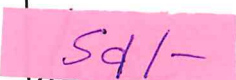
**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

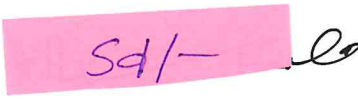
**PRESENT:**

For the Applicant : Adv. Amish Tandon, Adv Ayush Beotra and Adv. Uddhav  
Khanna  
For the Respondent : Varsha Banerjee & Kanishk Khetan, Advs for Respondent

**ORDER**

Member (J) has recused from the matter.

  
**(K.K. VOHRA)**  
**MEMBER (T)**

  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

Lalit